

small scale sector were shown the working of the products displayed in the Exhibition and technical discussions were held between the Scientists of the R&D Institutes, NRDC officers and parties/entrepreneurs interested in commercialising the technology involved in the products displayed. The purpose of the Seminar-cum-Exhibition being licensing/commercialisation of technologies, it did not involve any recommendations being made to Government.

Uniform adoption code for adopting children

***437. SHRI V. NARAYANA-SAMY:** Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that the Indian Council for Child Welfare has demanded uniform adoption code to regulate intercountry and inter-State adoption of children;

(b) whether Government agree to the demands registered by the Indian Council of Child Welfare; and

(c) if so, by when it is likely to be implemented?

THE MINISTER OF LAW AND JUSTICE (SHRI BINDESHWARI DUBEY): (a) Yes, Sir.

(b) and (c) An adoption of Children Bill was introduced in Parliament in the year 1972 and also in the year 1980. But in view of vehement opposition from certain minority communities the proposals were dropped. It has been the declared policy of the Government that no changes in the personnel laws of a minority community would be made unless the initiative therefor comes from the community itself and there is an ascertainable consensus of the community for such a change.

Visit of the Foreign Minister of Algeria to India

***438. SHRI S. S. AHLUWALIA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Foreign Minister of Algeria visited India sometime during the month of January, 1988;

(b) if so, what was the purpose of his visit; and

(c) what are the results of the discussions held with him; and the extent to which the results are in the interest of India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir. The Algerian Foreign Minister Dr. Ahmed Taleb Ibrahim paid an official visit to India from January 25—29, 1988.

(b) and (c) The visit provided a useful opportunity for consultation and an exchange of views on bilateral and international issues of mutual interest.

It was agreed during the visit that Indo-Algerian Joint Commission will meet shortly to discuss bilateral economic and commercial matters.

Foodgrains output by the end of the VII Plan

@*439. SHRI SHANTI TYAGI:
SHRI RASHEED MA-SOOD:

Will the Minister of PLANNING be pleased to state:

(a) whether Government are planning to ensure an output of 175 million tonnes of foodgrains by the end of Seventh Five Year Plan.

@Previously Starred Question 359, transferred from the 18th March, 1988.